GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE LOK SABHA UNSTARRED QUESTION NO. 22 TO BE ANSWERED ON 21.07.2015

National Lake Conservation Plan

22. SHRIMATI POONAM MAHAJAN:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether the National Lake Conservation Plan is being implemented by the Government;

(b) if so, the salient features of the scheme and the conditions of admissibility for sanctioning a project under the scheme; and

(c) the details of lakes identified in Mumbai under the scheme and the amount sanctioned for the same during each of the last three years and the current year?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) & (b) For conservation and management of identified lakes and wetlands in the country, this Ministry had been earlier implementing two separate programmes, namely National Lake Conservation Plan (NLCP) and National Wetland Conservation Programme (NWCP). To have better synergy and to avoid overlap, both the programmes have been merged in February, 2013 into a new integrated scheme of 'National Plan for Conservation of Aquatic Eco-systems' (NPCA). The scheme aims at holistic conservation and restoration of lakes and wetlands for achieving the desired water quality enhancement, besides improvement in biodiversity and ecosystem through an integrated and multidisciplinary approach as well as common framework. NPCA is presently operational during XII Plan Period on 70:30 cost sharing between Central Government and respective State Governments (90:10 for North Eastern States). Proposals under NPCA are considered for financial assistance subject to their conformity with the scheme guidelines, pollution status, prioritization, appraisal by independent institutions and availability of Plan funds.

(c) No lake has been identified in Mumbai during last three years and the current year under the scheme.
